

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:5640
ANSWERED ON:10.05.2012
FINANCIAL GRANT TO ARUNACHAL PRADESH
Sanjoy Shri Takam

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware that the Assam Frontier (Administration of Justice) Regulation 1945 as enunciated by the then British Government still applicable for deliverance of justice in Amnachel Pradesh.
- (b) if so, the details thereof,
- (c) whether it is a fact that the institution of Gaon Burah is considered the best in delivering justice to any dispute including criminal cases;
- (d) if so, the details thereof,
- (e) whether the Government is contemplating to provide special financial grants to the State of Arunachal Pradesh for such traditional and customary legal institutions; and
- (f) if not, reasons thereof

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (f): The information is being collected and will be laid on the Table of the House.